

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORDER SHEET


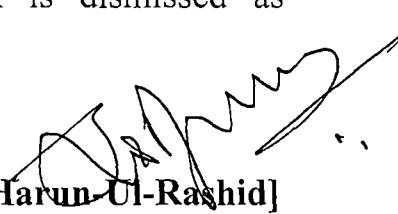
APPLICATION No.

of

Applicant(s):
Advocate for
Applicant(s):

Respondent(s):

Respondent (s):

Notes of the registry	Orders of the Tribunal
	<p><u>OA No.326/2013</u> <u>Date of Order : 15.10.2015</u></p> <p>Mr.J.,K. Mishra, present, for applicants. Mr. K.S. Yadav, present, for respondents.</p> <p>Learned counsel for the applicants submits that the OA has become infructuous.</p> <p>In view of the above, the OA is dismissed as infructuous.</p> <div><div> [Meenakshi Hooja] Administrative Member</div><div> [Justice Harun-Ul-Rashid] Judicial Member</div></div> <p>Rss</p>